

| 1 | 2 | 3 |
|----|-------------------------|----------------------|
| 10 | Maharashtra | 3.49 |
| 11 | Manipur | 0.01 |
| 12 | Orissa; | 1.96 |
| 13 | Punjab | 1.78 |
| 14 | Rajasthan | 2.47 |
| 15 | Tamil Nadu | 4.22 |
| 16 | Tripura | 0.12 |
| 17 | Uttar Pradesh | 11.63 |
| 18 | West Bengal | 5.03 |
| 19 | Pondicherry | 0.03 |
| 20 | Dclhi | 0.34 |
| | Total | 49.73 or 50.00 |

Loss in Scooters India Ltd.

*356. SHRI PIUS TIRKEY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Scooters India Limited has been losing heavily since its inception;

(b) if so, reasons therefor;

(c) what steps have been taken by the management of Scooters India Limited to popularise its scooters;

(d) whether it is also a fact that machinery worth crores of rupees is lying idle;

(e) if so, reasons therefor;

(f) whether it is proposed to order a high level probe into the affairs of the company; and

(g) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Scooters India Ltd. has been incurring losses since its inception mainly on account of the low

volume of production and mounting interest liability on loans apart from other initial problems.

(c) A statement is laid on the Table of the House.

(d) No, Sir.

(e) Does not arise.

(f) No, Sir.

(g) Action is being taken to increase/diversify the production of the Company as well as for revamping its operations to achieve economic viability.

1. M/s. Scooters India Limited has systematically improved and modified the various technical features of the original vehicle to suit Indian conditions. A new model called the 'Vijai Super' was introduced in October, 1977 and has met with encouraging consumer response.

2. In 1978, M/S. Ingersoll Consultants of UK were engaged for advising the company on a recovery programme. They have made specific suggestions for improvement of shop-floor process and methods, inventory control and build up, organisation and capacity utilisation. Technical deficiencies which affected the popularity of the vehicle have been overcome.

3. The Company has launched an intensified sales promotion and advertisement campaign. It has also strengthened and expanded its marketing network.

Deputation of Engineers of State Governments in Central Government Departments

3160. SHRI N. SELVARAJU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) State-wise break-up of Engineers of State Governments who are on deputation in the Central Government Departments and Government of India Undertakings and Enterprises; and

(b) whether uniform norms and yardsticks are followed in getting deputationists from State Governments and whether equal opportunities are given to engineer deputationists from each State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Meeting between the Industry Ministry Officers and the SC/ST Representatives of Hindustan Photo Films Ooty

3161. SHRI K. B. S. MANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether a meeting was held in Madras between the Industry Ministry officers and the representatives of the Scheduled Caste/Scheduled Tribe Employees Association of Hindustan Photo Films, Ooty, Tamil Nadu; if so, when;

(b) the details of the points raised by the representatives of SC/ST and the replies and the assurances given by the management side; and

(c) whether any progress has been made after the discussion; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Two officers of the Ministry of Industry who are on the Board of Directors of Hindustan Photo Films Mfg. Co. Ltd. (HPF) and the Managing Director met the representatives of the SC/ST employees' Association at Madras on 5th October, 1980.

(b) The Association in the main raised the question of adequate recruitment and promotion of Scheduled Caste/Scheduled Tribe candidates to the posts as per Government In-

structions, provision of training and certain other facilities for SC/ST personnel and creation of a post of Liaison Officer for looking after the interests of SC/ST personnel.

The Directors had indicated to the representatives that these points would be examined by the Managing Director and suitable remedial action would be taken, wherever necessary.

(c) Following this meeting, the Managing Director had further discussions with the representatives of the Association at Ootacamund and explained to them that every care is being taken by the Company to implement the Government instructions regarding recruitment/promotion and other service conditions of SC/ST personnel. Training facilities for members of SC/ST personnel are also being arranged and a Deputy Personnel Manager is being appointed in the Company from among the SC/ST candidates who would also function as the Liaison Officer for their welfare in future.

Convening of a meeting of a Public Committee by Deputy Commissioner of Police (West)

3162. SHRI DHARAM DAS SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Deputy Commissioner of Police (West) convened a meeting of a public committee at Tagore Garden Police Post of West District in September-October, 1980.

(b) the names and social status of the persons invited to this meeting;

(c) the names and social and official status of the persons who attended this meeting;

(d) when and under whose orders this committee was constituted; and

(e) the names of persons included in this committee and the grounds for their inclusion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS